

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/10592 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Sankardev Nagar, Hojai

Dated Guwahati, the 18th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. DJHj/23/2850, dated 11.10.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Syeda Farida Afzal Zinnat, Chief Judicial Magistrate, Sankardev Nagar, Hojai has been allowed to avail LTC for the block period of 2022-2025, to travel to Ajmer via New Delhi (Hojai to Guwahati by car, Guwahati to Delhi by flight, Delhi to Ajmer by car and return from Ajmer to Delhi by car, Delhi to Guwahati by flight and Guwahati to Hojai by car), along with her mother, husband and daughter, w.e.f 21.10.2023 to 28.10.2023 (tentatively), by the shortest possible route, as per existing Rules.

Further, Smti. Zinnat has also been allowed to draw advance payment of Rs. 75,000/- (Rupees Seventy Five Thousand).

Smti. Zinnat may be informed accordingly.

Thanking you,

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/10593-10596 /A.

Dated 18th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Syeda Farida Afzal Zinnat, Chief Judicial Magistrate, Sankardev Nagar, Hojai for information, with reference to her letter dated 11.10.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

17/10/23

REGISTRAR (VIGILANCE)

17.10.2023